

29

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**CP(CAA) No. 58/NCLT/AHM/2017  
With CA(CAA) No. 10/NCLT/AHM/2017**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.07.2017**

Name of the Company: Shreenathji Vastucon Pvt. Ltd.

Section of the Companies Act: Sections 230-232 of the Companies Act, 2013

<b>S.NO.</b>	<b>NAME (CAPITAL LETTERS)</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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1.	Mohit Gupta	ADV	Petitioner	Mohit Gupta
2				

**ORDER**

Learned Advocate Mr. Mohit Gupta present for Petitioner.

Proof of service of notice on statutory authorities filed.

No representation received from Regional Director and Official Liquidator.

No representation received from other statutory authorities.

Heard arguments of Learned Counsel for Petitioner.

Petition is admitted.

Date of hearing fixed on 11.08.2017.

Petitioner shall advertise Notice of hearing of this petition in "Indian Express Ahmedabad edition and Sandesh Daily Ahmedabad Edition" not less than ten days before fixed date of hearing, calling for objections, if any, on or before the date of hearing.

Meanwhile petitioner may file reply, if any, on representations of Statutory Authorities.

List the matter on 11.08.2017 for hearing.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 19th day of July, 2017.